

STATEMENT*Number of Candidates*

	SC	ST	OBC	General	Total
Appeared at Preliminary Examination	33499	10434	39122	63748	146803
Appeared at the Main Examination	1279	589	2351	4475	8694
Qualified for Interview	202	102	336	676	1316

12.00 hrs.

PAPERS LAID ON THE TABLE**Notification under Territorial Waters Continental Shelf, Exclusive Economic Zone and other Maritime Zones Act, 1976.***[English]*

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : Sir, on behalf of Shri I.K. Gujral, I beg to lay on the Table :

A copy of the Notification No. S.O. 643(E) (Hindi and English versions) published in Gazette of India dated the 19th September, 1996 declaring the areas in the continental shelf or, as the case may be, in the exclusive economic zone of India where the installations structures and platforms, the coordinates of which are given in the notification are situated and the areas extending upto five hundred metres from the said installations, structures and platforms as designated areas, issued under sub-section(6) of section 7 of the Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Act, 1976.

[Placed in Library, See No. LT-1109/96]

Enquiry Report on the Amarnath Yatra Tragedy, 1996

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, on behalf of Shri Indrajit Gupta, I beg to lay on the Table a copy of the Enquiry Report (Hindi and English versions) on the Amarnath Yatra Tragedy, 1996.

[Placed in Library, See No. LT-1110/96]

Review and Annual Report of the North Eastern Regional Agriculture Marketing Corporation Guwahati for the year 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 :
 - (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati for the year 1995-96.
 - (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1111/96]

Review and Annual Report of the Bharat Immunologicals and Biologicals Corporation Ltd. Bulandshahr for the year 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 :
 - (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr for the year 1995-96.
 - (ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1112/96]

- (b) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1995-96.
- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year